

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1091 OF 2010  
BEFORE THE REGISTRAR SUNIL THOMAS

ATTAR SINGH

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report )

Date: 01/05/2012

This Appeal was called on for hearing today.

For Appellant(s)

Ms. Manjeet Chawla,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Counsel for the appellant submits that additional documents will be filed within two days. File accordingly. No further steps. Hence, place the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)  
Registrar